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ITEM NO.10 Court 4 (Video Conferencing)

SECTION XIV

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19748/2020

(Arising out of impugned final judgment and order dated 14-08-2020 in CWP No. 1728/2019 26-08-2020 in RP No. 32/2020 passed by the High Court Of Himachal Pradesh At Shimla)

PERIOD BASIS SMC TEACHERS ASSOCIATION & ORS.

Petitioner(s)

VERSUS

THE STATE OF HIMACHAL PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.93869/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date: 24-09-2020 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE UDAY UMESH LALIT HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. C.A. Sundram, Sr. Adv.

Ms. Rohini Musa, Adv. Mr. Abhishek Gupta, Adv.

Mr. Zafar Inayat, Adv.

For Respondent(s) Mr. Abhinav Mukerji, AAG (AOR)

Ms. Bihu Sharma, Adv. Ms. Pratishtha Vij, Adv

Mr. J.S. Attri, Sr. Adv.

Mr. Avneesh Bhardwaj, Adv.

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Abhinav Mukerji, learned AAG appearing for the State of Himachal Pradesh submits that the State is also desirous of filing an SLP against the judgment under challenge and the petition will

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be filed shortly.

List this matter on 08.10.2020 along with any petition filed by the State against the same judgment.

(INDU MARWAH)
COURT MASTER (SH)

(PRADEEP KUMAR) BRANCH OFFICER